

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 138
(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank

... Petitioners/Applicant

Vs

Haridwar Iron & Ispat Rolling Ltd.

... Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code(CIRP)

Order delivered on 12.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

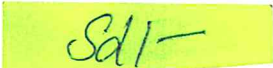
For the RP:

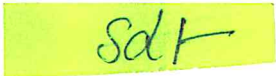
Ms. Shivani Kadam, Ms. Nisha, Mr. Shantanu
Chaturvedi, Charu Bansal & Mr. Akshay Goes, Advs.

ORDER

Compliance affidavit be filed within two days.

List for further consideration on 29.03.2019.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)